

## Central Administrative Tribunal Principal Bench New Dalhi

C.P. No.316/97

O.A. No. 2439/96

This the 1st day of December, 1997.

HON BLE DR. JOSEP. VERGHESE, VICE CHAIRMAN(J) HON'BLE MR. N. SAHU, MEMBER(A).

- Sh. Nand Kishore 1. S/o Sh. Jasuant Rai R/o 413, Kashmiri Bagh Kishanganj, Delhi
- Salik Ram, 2. S/o Sh. Bahraichi, R/o 338-C, Railway Colony, Arya Nagar, Ghaziabad, U.P.
- Virender Kumar, 3. S/o Sh.Mangal Sain R/o 383/3., East Azad Nagar, Delhi.

Petitioners

(By Advcoate Shri K.N.R.Pillai)

## Versus

Shri K.K.Choudhary Divisional Railway Manager, Dalhi Division State Entry Raod New Delhi

.... Respondent

(By Advocate Shri R.L.Dhawan)

## ORDER (Oral)

## By Hone ble Dr. Jose P. Verghese, VC(J).

It is stated by the petitioners that the judgement complained against has been complied with. The C.P. is disposed of accordingly. discahroed.

(N. SAHU) MEMBER (A) (DR. JOSE P. VERGHESE) VICE CHAIRMAN(J)

BB.